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(2018) 08 CHH CK 0360

Chhattisgarh High Court

Case No: Writ Petition (S) No. 5653 Of 2018

Ku Geeta Sahu APPELLANT

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State Of Chhattisgarh And Ors RESPONDENT

Date of Decision: Aug. 30, 2018 **Hon'ble Judges:** P. Sam Koshy, J

Bench: Single Bench

Advocate: Sunil Sahu, Sunita Jain

Final Decision: Dismissed

Judgement

P. Sam Koshy, J

- 1. Challenge in this petition is to the posting order dated 30.07.2018 whereby the petitioner has been posted from one Gram Panchayat to another
- within the same Janpad Panchayat.
- 2. On specific query being put to the counsel for the petitioner, he fairly submitted that the distance between the two places is around 15 K.M.
- 3. Without going into the other aspects which the petitioner has raised in the present writ petition, this court is inclined to dismiss the same only on the
- ground that distance between the two places is too short which could cause any sort of hardship and inconvenience to the petitioner.
- 4. The writ petition therefore deserves to be and is accordingly dismissed.